

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1371  
ANSWERED ON:30.07.2003  
FAKE STAMPS  
SHIVAJI VITHALRAO KAMBLE

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the value of fake stamps seized in the country till March 31, 2003;
- (b) the number of people apprehended for their involvement in printing of these fake stamps and the punishment awarded to them; and
- (c) the policy/measures adopted by the Government to check the business of fake stamps?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SH THIRUNAVUKKARASAR)

- (a) This Ministry is concerned only with postage stamps. As per report dated 20.12.2002 received from the Additional Director General of Police Karnataka, fake postage stamps worth Rs. 1,27,30,910/- have been seized by them.
- (b) The report of the Karnataka Police does not indicate the exact number of people apprehended. It only indicates that some persons have been arrested in some cases. There is no information available with regard to punishment awarded to them.
- (c) Postage stamps are got printed only at Security Printing Presses as a safeguard.